

ITEM NO.40

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2510/2018

(Arising out of impugned final judgment and order dated 21-08-2017 in WA No. 25200/2009 passed by the High Court Of Judicature At Allahabad)

PRADESHIK SANSKRIT MAHAVIDHYALAYA ADHYAPAK
KALYAN SAMITI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 157209/2018 - CONDONATION OF DELAY IN FILING
IA No. 32300/2020 - EXEMPTION FROM FILING O.T.
IA No. 19119/2020 - EXEMPTION FROM FILING O.T.
IA No. 5388/2018 - EXEMPTION FROM FILING O.T.
IA No. 19116/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 20-05-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANJAY KAROL

(VACATION BENCH)

For Petitioner(s) Ms. S. Janani, AOR

For Respondent(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhat Kumar Rai, Adv.
Mr. Sandeep Singh, Adv.
Ms. Smriti Singh, Adv.

Mr. Balaji Srinivasan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after summer vacation.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)